

**+Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 31 of 2011

Dated: 12th July, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Narayanpur Power Company (P) Limited. Appellant (s)

Versus

**Karnataka Electricity Regulatory
Commission & Ors. Respondent (s)**

Counsel for the Appellant (s) : Mr. G. Joshi

Counsel for the Respondent(s):

ORDER

Learned Counsel for the appellant has filed affidavit of service. However no appearance has been made by the Respondents. At the request of the learned Counsel for the Appellant, post the matter **on 09.08.2011.**

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

PK